

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 10/RP/2023**  
**in**  
**Petition No. 393/GT/2020**

- Subject : Petition for review of the Order dated 19.9.2022 in Petition No. 393/GT/2020 for truing up of tariff of Mauda STPS Stage-I (1000 MW) for the period from 1.4.2014 to 31.3.2019.
- Petitioner : NTPC Limited
- Respondents : MPPMCL and 6 others
- Date of Hearing : **31.5.2023**
- Coram : Shri I.S Jha, Member  
Shri Arun Goyal, Member  
Shri Pravas Kumar Singh, Member
- Parties Present : Shri A.S. Pandey, NTPC  
Shri Sameer Aggarwal, NTPC  
Shri Vivek Kumar, NTPC

**Record of Proceedings**

The matter was listed for hearing on 30.5.2023, but could not be taken up due to paucity of time. Accordingly, the review petition was listed for hearing today.

2. During the hearing, the representative of the Review Petitioner made oral submissions pointing out the errors apparent in the order dated 19.9.2022 passed in petition no 393/GT/2020 on the grounds of (a) disallowance of additional capitalization for main plant and offsite civil works and CW system works in 2017-18 and 2018-19; (b) calculation of weighted average GCV of coal as received for the purpose of IOWC; and (c) calculation of weighted average price of coal for the purpose of IOWC.

3. The Commission, after hearing the representative of the Review Petitioner, ordered as under:

(a) Admit. Issue notice

(b) The Review Petitioner to serve the copy of the Review Petition to the Respondents. The Respondents may file their replies on or before **7.7.2023**, after serving copy to the Review Petitioner, who may file its rejoinder, if any, till **17.7.2023**. Pleadings to be completed by the parties within the due dates mentioned.



4. Review Petition be listed for hearing on **28.7.2023**.

**By order of the Commission**

Sd/-  
(B. Sreekumar)  
Joint Chief (Law)

